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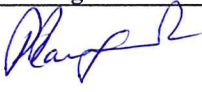
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY -- MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.09.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) /77/230/HDB/2017
NAME OF THE COMPANY	Karvy Consultants Ltd, Karvy Computershares Pvt Ltd & Karvy Fintech Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Ravi Prasad	Advocate	raviprasad@kempus law.co.in	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Enclosed Order Sheet**

**ORDER**

Heard, Shri. P.Ravi Prasad, learned counsel for the petitioner.

The learned counsel submitted that they would comply with the objections raised by the registry and requested time.

Post the case on 06.10.2017.

  
**Member (Technical)**

  
**Member (Judicial)**